

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.66/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	K.I. INFRADEVELOPERS PVT LTD V/S ROC, KANPUR
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013 R/W RULE 87A OF NCLT RULES

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1. Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 13th June, 2024.**
- 2. Meanwhile, pleadings if any, wherever pending be completed by the RoC as well as Income Tax Department with advance copies to be supplied to the opposite side.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

09th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*